

[*Translation*]

Compensation to the Displaced Persons in Bihar Coal Exploration

1807. SHRIMATI RITA
VERMA:

SHRI BHUVNESHWAR
PRASAD MEHTA:

Will the Minister of COAL be pleased to state:

(a) the total area of land under coal companies (E.C.C.L., B.C.C.L. and C.C.L.) extracting coal in Bihar;

(b) the number of persons who have been given compensation and job in lieu of their land taken over by these companies for mining; and

(c) the time by which the remaining persons are proposed to be given jobs and compensation by the Government?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) to (c) The information is being collected and will be laid on the Table of the House.

[*English*]

National Power Grid

1808. SHRI V. KRISHNA RAO: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCE be pleased to state:

(a) whether there is any proposal to set up a National Power Grid; and

(b) if so, the nature and objectives thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) The National Power Grid is in the process of development with the continued augmentation of Extra high Voltage lines in

the Central Sector and creation/strengthening of the Inter-State and Inter-Regional transmission links, and the load despatch facilities.

The prime objectives of the establishment of the National Power Grid are:

(a) Optimal investment and development of power potential. Coal and hydro resources in the best overall interest of the nation.

(b) Rapid development of integration of power systems with resultant economic benefits and improved reliability and quality of power supply to all the vital sectors of the economy.

(c) Smooth flow of power from Central Generation projects to all the beneficiary States.

Bridge Over Gandak at Narkatiaganj

1809. SHRI HARI KISHORE SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to construct a road-cum-rail bridge over river Gandak in Narkatiaganj-Gorakhpur section of North Eastern Railway;

(b) if so, the progress made so far; and

(c) the steps being taken for its early completion?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Progress upto 30th June, 1991 is 16%.

(c) The co-sharers viz. Government of Uttar Pradesh and Bihar are defaulting in the timely release of their shares of funds for 1990-91 and 1991-92. They are being pursued to deposit their shares. Ministry of Water